

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/21961/2026	RAMESH BASTIA VS STATE OF ODISHA	SASWATA PATNAIK VS	TITILAGARH /226 /2026 () //	AOD20240001090C202600032
2	D-BLAPL/21963/2026	KANHA @ KANHU CHARAN BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /233 /2026 () //	
3	D-BLAPL/21964/2026	KAKIYA KALIHARI @ KAKIA KALIHARI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /143 /2025 () //	
4	D-BLAPL/21967/2026	AMAR INDWAR VS STATE OF ODISHA	ANITA DASH VS	BANDOMUNDA /58 /2021 () //	AOR20220000223C202600010
5	D-BLAPL/21970/2026	MANOJ KISHAN VS STATE OF ODISHA	ANITA DASH VS	BONAI /186 /2025 () //	AOR20220000223C202600011
6	D-BLAPL/21974/2026	PRASANTA @ KALU BHUYAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /334 /2024 () //	
7	D-BLAPL/21978/2026	SK. IYAR ALI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	NAUGAON /157 /2026 () //	
8	D-BLAPL/21984/2026	MD. RAHAT VS STATE OF ODISHA	UMAKANTA BARIK VS	CHAMPUA /169 /2026 () //	
9	D-BLAPL/21985/2026	GURU CHARAN BARIK VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	JHARSUGUDA /381 /2026 () //	
10	D-BLAPL/21986/2026	ANANTA PRADHAN VS STATE OF ODISHA	RAMAKANTA PANDA VS	JALESWAR /515 /2023 () //	AOD20240000348C202600023
11	D-BLAPL/21987/2026	HAMID ABBAS GANAYE VS STATE OF ODISHA	CHIRANJIB ROUT VS	S.P.(CID-CRL),CUTTACK /37 /2025 () //	

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12	D-BLAPL/21992/2026	PRAFULLA CHANDRA SWAIN @ DILLIP VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KABISURYANAGAR /447 /2026 () //	
13	D-BLAPL/21997/2026	SATYAJIT ROUT VS STATE OF ODISHA(VIG.)	THAKUR SANGRAM SINGH VS	JEYPORE VIGILANCE /14 /2026 () //	
14	D-BLAPL/21998/2026	AJAYA DALEI VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	BALICHANDRAPUR /79 /2025 () //	
15	D-BLAPL/22005/2026	MANOJ SAHANI VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
16	D-BLAPL/22006/2026	RATAN KUMAR JENA @ NATA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JALESWAR /202 /2026 () //	
17	D-BLAPL/22008/2026	AHITAFAL MANDAL @ AHITAPHAL MANDAL VS STATE OF ODISHA	RUCHI RAJGARHIA VS	MUNIGUDA /20 /2026 () //	
18	D-BLAPL/22013/2026	PRASANTA BAG VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BARGARH /431 /2025 () //	AOR20260000160C202600025
19	D-BLAPL/22014/2026	JAYANT AMAYAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
20	D-BLAPL/22015/2026	NIRANJAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /5 /2026 () //	
21	D-BLAPL/22018/2026	BADAL MAHAKUD VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KHANDAGIRI P.S. /546 /2024 () //	
22	D-BLAPL/22019/2026	LUPTA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTOAGARH /101 /2025 () //	
23	D-BLAPL/22022/2026	SUMIT NAG	BHABANI SHANKAR DASPARIDA	BOLANGIR TOWN /266 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22026/2026	CHANDRASEKHAR SINGH @ TENGNU	CHITTA RANJAN MISHRA	BIRMAHARAJPUR /136 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22030/2026	PAPU DEHURY	AMIT KUMAR NATH	JARAPADA /347 /2026	AOR20220004198C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22032/2026	SUKUTA NAIK @ OMM	OM PRAKASH SARAN	DHENKANAL SADAR /362 /2026	AOR20220000371C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22034/2026	BHARATI PRADHAN	BIBHUTI RANJAN MOHANTY	VIGILANCE PS (BERHAMPUR) /4 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
28	D-BLAPL/22037/2026	DAYANIDHI BISIMAJHI	KULDEEP MOHANTY	//	AOD20240000012C202600226
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22038/2026	AMBADI SOMAN	SUSHANT KUMAR MOHANTY	G.UDAYAGIRI /37 /2026	AOD20240000012C202600227
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22042/2026	BISHNUPRIYA SAMANTARAY	RAMESH CHABDRA BHOI	CHOUDWAR /742 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22046/2026	KIRAN KUMAR BASOD	SK. ZAFARULLA	RENGALI /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22050/2026	M. NAVEEN KUMAR	SOUMYA KANTA TRIPATHY	CHITRAKONDA /117 /2025	AOD20240000239C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22056/2026	ADU MUDULI @ MALLICK	MANGU NANDY	ORKEL /90 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22057/2026	DAMRU SISA	SOUMYA KANTA TRIPATHY	KALIMELA /107 /2022	AOD20240000239C202600032
		VS	VS	()	

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35	D-BLAPL/22058/2026	STATE OF ODISHA MUYA KUASI VS	DHANANJAYA MUND VS	// MATHILI /52 /2026 ()	AOR20220001492C202600185
36	D-BLAPL/22060/2026	STATE OF ODISHA BARUN MAJHI @ SUBHAM MAJHI VS	SANTOSH KUMAR MAHANTY VS	// BADABAZAR /173 /2026 ()	
37	D-BLAPL/22065/2026	STATE OF ODISHA SRIDHAR GHADEI VS	BINI MISHRA VS	// NAYAGARH /149 /2024 ()	
38	D-BLAPL/22070/2026	STATE OF ODISHA SUMANTA PODH VS	SUNIL KUMAR SWAIN VS	// KHAPRAKHOL /137 /2026 ()	
39	D-BLAPL/22071/2026	STATE OF ODISHA PRASSANA @ PRASHAN KUMAR PATRO VS	BEDA PRAKASH PANDA VS	// EOW,BHUBANESWAR /16 /2018 ()	
40	D-BLAPL/22073/2026	STATE OF ODISHA MUKUNDA KURMI VS	SURYAKANTA DWIBEDI VS	// MAIDALPUR /20 /2026 ()	
41	D-BLAPL/22079/2026	STATE OF ODISHA BANTI KUMAR VS	SURYAKANTA DWIBEDI VS	// NCB BHUBANESWAR /2 /2021 ()	
42	D-BLAPL/22081/2026	UNION OF INDIA (N.C.B.) DEBADATTA DAS @ DEBU @ DEBADUTTA DAS VS	SURYAKANTA DWIBEDI VS	// BAISINGA /63 /2026 ()	
43	D-CMAPL/33322/2026	STATE OF ODISHA KUNTI BEHERA VS	BEDA PRAKASH PANDA VS	// // ()	
44	D-CMP/33037/2026	D. VEERABHADRA RAO GOBINDA SAHOO VS	AKSHAYA KUMAR MOHAPATRA VS	// // ()	
45	D-CMP/33063/2026	PABITRA SAHU SADANANDA SAHOO VS	ASHOK KUMAR MOHAPATRA VS	// // ()	AOR20220001551C202600030
		PURUSOTTAM SAHOO		//	

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46	D-CMP/33141/2026	BINATI SENAPATI VS GOURAGOPAL JEW	HRUDANANDA MOHAPATRA VS	// 0 //	
47	D-CMP/33231/2026	CHIEF ENGINEERS (ROADS-1) VS M/S NKC PROJECTS PVT LTD.	SWAYAMBHU MISHRA, A.S.C VS	// 0 //	
48	D-CONTC/33058/2026	HRUSHIKESH PRAHARAJ VS ARVIND AGRAWALA, I.A.S	ADV. VS	// 0 //	
49	D-CONTC/33059/2026	DR.JAYADEVA GOUDA VS ARVIND AGRAWALA, I.A.S	ADV. VS	// 0 //	
50	D-CONTC/33062/2026	KUMARI RAJALAXMI VS USHA PADHI, SECRETARY TO GOVT, HOUSING AND URBAN DEVELOPMENT DEPT, ODISHA/	ADV. VS	// 0	AOR20220001535C202600188
51	D-CONTC/33068/2026	TRUPTI MOHANTY VS JAYANTA KUMAR JAYASINGH, OAS	SARADA PRASANNA SARANGI VS	// 0 //	
52	D-CONTC/33074/2026	NIHARKANTA PRAHARAJ VS PABITRA MOHAN SAMAL, O.S.J.S, PRINCIPAL SEC. TO GOVT., KHURDA	ADV. VS	// 0 //	
53	D-CONTC/33079/2026	HARIKRUSHNA PANIGRAHI VS PABITRA MOHAN SAMAL, O.S.J.S, PRINCIPAL SEC. TO GOVT., KHURDA	ADV. VS	// 0 //	
54	D-CONTC/33087/2026	PARTHA SARATHI BHOL VS PRAPHUL KUJUR, OAS (S)	ADV. VS	// 0 //	
55	D-CONTC/33089/2026	BISWANATH DAS VS GIRISH S.N., I.A.S	ADV. VS	// 0 //	
56	D-CONTC/33090/2026	ASHIRBAD CONDEV PRIVATE LIMITED, KHURDA VS SANJAYA KUMAR SINGH, I.A.S	ADV. VS	// 0 //	
57	D-CONTC/33104/2026	KANCHANBALA DASH	ADV.	//	

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58	D-CONTC/33113/2026	VS PABITRA MOHAN BARIK, D.E.O, CUTTACK GOPABANDHU DASH	VS ADV.	0 //	AOR20220001657C202600126
59	D-CONTC/33114/2026	VS VIR VIKRAM YADAV, IAS COMMISSIONER-CUM-SECY. WORKS DEPTT. GOVT. OF ODISHA SATYABRATA JENA	VS ADV.	0 //	AOR20220001657C202600127
60	D-CONTC/33118/2026 CONTC/4234/2026	VS AMRIT RUTURAJ, IAS, COLLECTOR AND DISTRICT MAGISTRATE, KHURDA REGISTRAR JUDICIAL,ORISSA HIGH COURT, CUTTACK	VS ADV.	0 //	
61	D-CONTC/33125/2026	VS NARENDRA KUMAR DASH	VS ADV.	0 //	
62	D-CONTC/33128/2026	VS PABITRA MOHAN BARIK, D.E.O, CUTTACK A.BALAKRISHNA RAO	VS ADV.	0 //	
63	D-CONTC/33139/2026	VS Y.B.KHURANIA, IPS M/S. GURUDEV HOSPITAL, BERHAMPUR, GANJAM	VS ADV.	0 //	
64	D-CONTC/33142/2026	VS SUDHANSHU SARANGI, DIRECTOR GENERAL OF POLICE, FIRE SRVICES, HOME GUARDS AND CIVIL DEFENCE, ODISHA DR.BIPRA CHARAN MOHAKUDA	VS ADV.	0 //	
65	D-CONTC/33168/2026	VS ARAVIND AGARWALLA, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BHUBANESWAR LAXMIKANTA PRADHAN	VS ADV.	0 //	
66	D-CONTC/33173/2026	VS YOGESH BAHADUR KHURANIA, IPS,D.G. AND I.G. OF POLICE, CUTTACK SUSHIL KUMAR RATH	VS ADV.	0 //	
67	D-CONTC/33201/2026	VS SUBHA SHARMA, PRINCIPAL SECRETARY ,WATER RESOURCES DEPARTMENT, KHURDA PURNA CHANDRA KOTHIA	VS HEMANTA KUMAR ROUT	0 //	
68	D-CONTC/33210/2026	VS BILASH BEHERA, ENGINEER IN CHIEF PUBLIC HEALTH, KHURDA JENAMANI PRADHAN	VS ADV.	0 //	
		VS	VS	0	

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69	D-CONTC/33215/2026	SOVA SHARMA, IAS PREMALATA PANI VS	ADV. VS	// // 0	
70	D-CONTC/33217/2026	SOVA SHARMA, IAS PAHALI PRADHAN VS	ADV. VS	// // 0	
71	D-CONTC/33236/2026	SOVA SHARMA, IAS JYOSHNA KUMARI PATTNAIK VS	ADV. VS	// // 0	
72	D-CONTC/33241/2026	AMRIT RITURAJ, IAS MANAS KUMAR DASH VS	ADV VS	// // 0	AOD20230000737C202600108
73	D-CONTC/33242/2026	SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. ABHIMANYU MOHANTA VS	ADV. VS	// // 0	
74	D-CONTC/33246/2026	SURESH KUMAR VASHISHTH, I.A.S. DOLAGOBINDA SAMANTASINGHAR VS	ADV. VS	// // 0	
75	D-CONTC/33248/2026	DR.ARABINDA KUMAR PADHEE, IAS AMARENDRA SARANGI VS	ADV. VS	// // 0	
76	D-CONTC/33249/2026	YAMINI SARANGI, IAS TUNI BEHERA @ CHHABI BEHERA VS	ADV. VS	// // 0	
77	D-CONTC/33258/2026	USHA PADHI, I.A.S PRINCE KUMAR PUTEL VS	ADV. VS	// // 0	
78	D-CONTC/33273/2026	LOKHANDE PRASHANT SITARAM, I.A.S CHHABI BEHERA VS	ADV. VS	// // 0	
79	D-CONTC/33284/2026	SANJAY KUMAR SINGH, COMM. CUM SEC. TO GOVT. OF ODISHA DURYODHAN SAHU VS	ADV. VS	// // 0	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT.,BHUBANESWAR		//	

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80	D-CONTC/33298/2026	MANORAMA DASH VS KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT.,BHUBANESWAR	ADV. VS	// ()	
81	D-CONTC/33317/2026	AKSHAYA KUMAR JENA VS RANJIT KUMAR MALLICK, TAHASILDAR, DANAGADI, JAJPUR	ADV. VS	// ()	
82	D-CRLA/22001/2026	SUSANT NAYAK VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PARADEEP LOCK /261 /2023 () //	
83	D-CRLA/22027/2026	X VS STATE OF ODISHA	RAMDAS ACHARY VS	BAIDYANATHPUR /149 /2025 () //	
84	D-CRLA/22028/2026	KALU CHARAN PALLEYI VS STATE OF ODISHA(VIG.)	PURNA CHANDRA DAS VS	VIGILANCE PS (BERHAMPUR) /25 /2022 () //	
85	D-CRLA/22054/2026	PREMANANDA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /22 /2021 () //	
86	D-CRLA/22055/2026	AJIT PADHAN VS STATE OF ODISHA	BYOMOKESH SAHOO VS	JAMANKIRA /86 /2022 () //	
87	D-CRLA/22064/2026	HAFIZ NUR ARTAJ@AKHTAR VS STATE OF ODISHA	PRATIK NAYAK VS	CANTONMENT ROAD /206 /2025 () //	
88	D-CRLMA/22033/2026	PARESH JATANIA VS KISHORE CHANDRA CHOUDHURY	ADV. VS	//0 () //	
89	D-CRLMC/21966/2026 CRLMC/2316/2026	PRAKASH VERMA @ PRAKASH KUMAR VERMA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	LAXMISAGAR P.S. /171 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000362/2025	AOR20230000872C202600054
90	D-CRLMC/21990/2026	SAROJ KUMAR DIGAL @ SAROJ DIGAL VS THE STATE OF ODISHA	MANGU NANDY VS	ORKEL /85 /2023 () //	
91	D-CRLMC/21991/2026	ABHISEK ROUTRAY	AYUSH PATNAIK	NAYAPALLI P.S. /247 /2026	

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		VS STATE OF ODISHA	VS	() //	
92	D-CRLMC/21993/2026	MILAN SAHOO @ SAHU	BISWARANJAN DALAI	MAHANGA /348 /2022	AOR20220003722C202600130
		VS STATE OF ODISHA	VS	() //	
93	D-CRLMC/21996/2026	BIDYADHARA BEHERA	ANAND JENA	ANGUL SADAR PS /364 /2024	
		VS STATE OF ODISHA	VS	() //	
94	D-CRLMC/21999/2026	SUJIT KUMAR SAHOO	SUDEEP KUMAR SARANGI	JAJPUR ROAD /159 /2025	AOD20260000163C202600062
		VS STATE OF ODISHA	VS	() //	
95	D-CRLMC/22004/2026	ROHIT KUMAR AGRAWAL	AJAYA KUMAR NANDA	SAINTALA /114 /2026	
		VS STATE OF ODISHA	VS	() //	
96	D-CRLMC/22011/2026	SURYA NARAYAN PRADHAN	SUSANTA KUMAR LENKA	//	AOR20220001299C202600047
		VS STATE OF ODISHA	VS	() //	
97	D-CRLMC/22040/2026	DHARMENDRA@BUTU SAMANTRAY @ DHARMENDRA@KATKI BHOIRABAHU	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /10 /2013	
		VS STATE OF ODISHA	VS	() //	
98	D-CRLMC/22047/2026	DHARMENDRA@BUTU SAMANTRAY @ DHARMENDRA@KATKI BHOIRABAHU	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /172 /2012	
		VS STATE OF ODISHA	VS	() //	
99	D-CRLMC/22048/2026	SAROJ HARIJAN@SARADA HARIJAN	SASWAT KUMAR SETHI	JEYPURE MAHILA /45 /2023	
		VS STATE OF ODISHA	VS	() //	
100	D-CRLMC/22052/2026	SUNIL BHUYAN@KAHIRA @ KAIRA BHUYAN	JYOTIRMAYA SAHOO	BADABAZAR /162 /2015	
		VS STATE OF ODISHA	VS	() //	
101	D-CRLMC/22059/2026	MANAS RANJAN MOHANTY	DEVASHIS PANDA	BALASORE VIGILANCE /1 /2020	AOR20220001247C202600055
		VS STATE OF ODISHA(VIG.)	VS	() //	
102	D-CRLMC/22063/2026	PRAFULLA SAHU	JNYANANANDA PANDA	CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /3 /2026	
		VS	VS	()	

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103	D-CRLMC/22066/2026	STATE OF ODISHA DEBASIS BEHERA VS	ASHOK KUMAR SARANGI VS	// BADAMBADI /341 /2026 ()	
104	D-CRLMC/22072/2026	STATE OF ODISHA RAJENDRA NAIK @ NAYAK VS	ABHILASH MISHRA VS	// / /0 ()	
105	D-CRLMP/21972/2026	DIPTIKANTA BARIK SUSMITA MOHANTY VS	RAKESH BEHERA VS	// / /0 ()	
106	D-CRLMP/21975/2026	STATE OF ODISHA SOMYAJEET MISHRA VS	GYANENDRA CHANDRA SWAIN VS	// / /0 ()	
107	D-CRLMP/22041/2026	STATE OF ODISHA JUNESH NAIK VS	PRAVASH CHANDRA JENA VS	// / /0 ()	
108	D-CRLMP/22045/2026	STATE OF ODISHA INFORMANT/VICTIM VS	PRAVASH CHANDRA JENA VS	// / /0 ()	
109	D-CRLMP/22062/2026	STATE OF ODISHA SHREE RAJKISHORE NAYAK VS	RATIKANTA MOHAPATRA VS	// / /0 ()	
110	D-CRLMP/22068/2026	STATE OF ODISHA GOBINDA CHANDRA ROUT VS	PRATIK NAYAK VS	// / /0 ()	
111	D-CRLMP/22077/2026	STATE OF ODISHA BISWARANJAN SAHU VS	PADMANAVA JENA VS	// / /0 ()	
112	D-CRLREV/22075/2026	STATE OF ODISHA SANTANU @ BIREN SAMAL @ BIREN KUMAR SAMAL VS	ANUSPAMITRA MOHAPATRA VS	// KALIAPANI /121 /2022 ()	
113	D-CRLREV/22078/2026	STATE OF ODISHA GOURI SANKAR PRASAD MISHRA VS STATE OF ODISHA(VIG.)	DEBASNAN DAS VS	// BALASORE VIGILANCE /27 /2015 () //	

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114	D-FAO/33067/2026	PURNA CHANDRA SAMAL VS STATE OF ODISHA	AMIT KUMAR SAA VS SOMNATH ROY	// 0 //	AOR20220001583C202600186
115	D-FAO/33208/2026	THE MANAGER, (LEGAL) SBI GENERAL INSURANCE CO. LTD., Bhubaneswar VS VISWANATH DAS	SOMNATH ROY VS SANGRAM JENA	// 0 //	
116	D-FAO/33307/2026	BASANTA KUMAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS KAMESH CHANDRA SAHOO-1	// 0 //	
117	D-MACA/33101/2026	M/S. UNITED INDIA INSURANCE CO. LTD., CUTTACK VS MANASI JENA	KAMESH CHANDRA SAHOO-1 VS RIMJHIMBALA PATI	// 0 //	AOR20220001631C202600217
118	D-MACA/33202/2026	ORIENTAL INSURANCE CO. LTD., BHUBANESWAR VS KABITA PRADHAN	RIMJHIMBALA PATI VS SOMNATH ROY	// 0 //	
119	D-MACA/33205/2026	THE NEW INDIA ASSURANCE CO. LTD., ANGUL VS SAPANI HEMBRAM	SOMNATH ROY VS BIJAY KUMAR MOHANTY	// 0 //	
120	D-MACA/33255/2026	M/S. THE NEW INDIA ASSURANCE CO. LTD. VS NABALISHA BHATRA	BIJAY KUMAR MOHANTY VS SUJATA JENA (SR. ADV.)	// 0 //	AOR20220001631C202600217
121	D-MATA/33163/2026	DEEPAN KUMAR DEHURY VS SOVAGINI SAHU	SUJATA JENA (SR. ADV.) VS OM SWARUP	// 0 //	
122	D-MATA/33294/2026	PUSPANJALI BEHERA@SITHA VS MANJUBALA BEHERA	OM SWARUP VS DEBASNAN DAS	// 0 //	
123	D-MATA/33306/2026	KAMALAKANTA MISHRA VS SEEMA SATPATHY @ MISHRA	DEBASNAN DAS VS SOUBHAGYA KUMAR DASH	// 0 //	AOR20220001631C202600217
124	D-RPFAM/33099/2026	BHOGI NAVEEN KUMAR @ B. NAVEEN KUMAR VS VAISYARAJU @ BHOGI SANGEETHA	SOUBHAGYA KUMAR DASH VS SOU MYA JYOTI BISWAL	// 0 //	
125	D-RPFAM/33200/2026	PRASANTA KUMAR NAYAK	SOU MYA JYOTI BISWAL	//	

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		VS	VS	0	
		BISHNU PRIYA NAYAK		//	
126	D-RPFAM/33261/2026	ASHIS KUMAR NAYAK	DEBASIS NAYAK	//	
		VS	VS	0	
		SUBHASHREE PRADHAN		//	
127	D-RPFAM/33290/2026	SASMITA GARDIA @ GURUDIA @ HIAL	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		LIHIT GARADIA		//	
128	D-RSA/33065/2026	STATE OF ODISHA	ASIT KUMAR OTTA	//	AOR20230000623C202600028
		VS	VS	0	
		CHAMPA HANSDAH		//	
129	D-RSA/33119/2026	GOKUL NAIK	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		BIRANCHI NAIK		//	
130	D-RSA/33138/2026	MURALI MAHAPATRA	GOKULANANDA SAHU	//	
		VS	VS	0	
		SABITRI DASH		//	
131	D-RSA/33191/2026	BHAKTARAM MAJHI	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		HARISH CHANDRA MAJHI		//	
132	D-RSA/33283/2026	BRAJA NAG	JNYANANANDA PANDA	//	
		VS	VS	0	
		PRAHALLAD NAG @ DOMB		//	
133	D-RSA/33293/2026	NARAYAN MOHAPATRA	BAIJAYANTI MOHANTY	//	
		VS	VS	0	
		DIPTIMAYEE PADHI		//	
134	D-RVWPET/33073/2026	COMMITTEE OF MANAGEMENT OF DHANSAR SERVICE CO-OPERATIVE SOCIETY LTD., CUTTACK	SAHYO-DARRAN	//	
		VS	VS	0	
		CHITTARANJAN SAHOO		//	
135	D-RVWPET/33214/2026	SANKARSAN SAHU	ANSHUMAN DAS	//	
		VS	VS	0	
		THE CHIEF MANAGER, POWER GRID CORPORATION OF INDIA LTD., BHUBANESWAR		//	
136	D-RVWPET/33302/2026	LAMBODAR PATRA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	

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137	D-TRP(C)/33078/2026	STATE OF ODISHA ASHALATA DAKUA VS SUSANTA KUMAR DAKUA	MANAS RANJAN SAMANTARAY VS	// // 0 //	
138	D-WA/33057/2026	M.D. AND CEO, CANARA BANK, KARNATAKA VS KHAGESWAR APAT	GYANA RANJAN MAHAPATRA VS	// 0 //	
139	D-WA/33075/2026	LAXMIDHAR PANDA VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //	
140	D-WA/33221/2026	STATE OF ODISHA VS TANKADHAR PRADHAN	PRABIR KUMAR RAY,A.G.A VS	// 0 //	LOD20240000194C202600226
141	D-WP(C)/33028/2026	SRINIBAS PANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
142	D-WP(C)/33029/2026	JAYANTA KUMAR PATEL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
143	D-WP(C)/33030/2026 WP(C)/22700/2026	NIRANJAN MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //	
144	D-WP(C)/33031/2026	SATISH CHHURIA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
145	D-WP(C)/33032/2026	PRAMOD KUMAR SATAPATHY VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
146	D-WP(C)/33033/2026	DEBABRATA PANDA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
147	D-WP(C)/33034/2026	KIRAN KUMAR MISHRA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	

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148	D-WP(C)/33035/2026	SUVRANSU KUMAR JENA VS STATE OF ODISHA	BUDHIRAM DAS VS VS	// 0 //	
149	D-WP(C)/33036/2026	MAMINA SAHU VS TAHASILDAR, ANANDAPUR, KEONJHAR	SATYABAN SAHOO VS VS	// 0 //	
150	D-WP(C)/33038/2026	SUBAS KUMAR MISHRA VS STATE OF ODISHA	BUDHIRAM DAS VS VS	// 0 //	
151	D-WP(C)/33039/2026	NIRANJAN MOHANTA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS VS	// 0 //	
152	D-WP(C)/33040/2026	BICHITRA KUMAR BEHURA VS STATE OF ODISHA	BUDHIRAM DAS VS VS	// 0 //	
153	D-WP(C)/33041/2026	BIDYUT BEHERA @ BIDUT BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS VS	// 0 //	
154	D-WP(C)/33042/2026 WP(C)/22704/2026	DR.POOJA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
155	D-WP(C)/33043/2026 WP(C)/22731/2026	DR. CHITTARANJAN KHUNTIA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS VS	// 0 //	
156	D-WP(C)/33044/2026	SONALI BEHERA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS VS	// 0 //	
157	D-WP(C)/33045/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS VS	// 0 //	
158	D-WP(C)/33046/2026	PRATIMA MOHAPATRA VS STATE OF ODISHA	ANIMA KUMARI DEI VS VS	// 0 //	
159	D-WP(C)/33047/2026	RANJUKTA DAS	SIDDHARTH PRASAD MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/33048/2026	AJIT KUMAR MOHANTY	ANIMA KUMARI DEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/33049/2026	ANIL KUMAR MOHANTY	ANIMA KUMARI DEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/33050/2026	BHARATI BEHERA	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/33051/2026	ATISH KUMAR MOHANTY	ANIMA KUMARI DEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/33052/2026	ASHOK KUMAR MISHRA	ASHOK KUMAR MISRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/33053/2026	ANNAPURNA PATRI	RAMANATH ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/33054/2026	BHUBANESWAR SCHOOL NURSING, KHURDA	PRANAB KUMAR SAMANTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/33055/2026	BHARAT KUMAR PATI	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/33056/2026	BORASAMBAR GROUP OF INSTITUTION AND NURSING COLLEGE	PRANAB KUMAR SAMANTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/33060/2026	MD.WAKIL	ARIJEET MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
170	D-WP(C)/33061/2026	DR.MANINDRA KUMAR MEHER	NIRANJAN LENKA	//	
		VS	VS	0	

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171	D-WP(C)/33064/2026	STATE OF ODISHA GHASIRAM BEHERA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
172	D-WP(C)/33066/2026	STATE OF ODISHA BIDYADEVI AGRAWAL VS	NALINI KANTA DASH VS	// // 0	
173	D-WP(C)/33069/2026	DEBTS RECOVERY TRIBUNAL, CUTTACK HRUSHIKESH RATH VS	GOPAL KRISHNA NAYAK VS	// // 0	AOD20240000544C202600021
174	D-WP(C)/33070/2026	STATE OF ODISHA GOKULANANDA SAHOO VS	ASHOK KUMAR ROUT VS	// // 0	AOD20220003081C202600023
175	D-WP(C)/33071/2026	STATE OF ODISHA RAMANI RANJAN DHAL VS	ASHOK KUMAR ROUT VS	// // 0	AOD20220003081C202600024
176	D-WP(C)/33072/2026	STATE OF ODISHA PRADYUMNA KISHORE PADHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
177	D-WP(C)/33076/2026	COLLECTOR AND D.M. CUM APPELLATE AUTHORITY, BALESWAR BHAGABAN BARIK VS	NIHAL RATH VS	// // 0	
178	D-WP(C)/33077/2026	STATE OF ODISHA LIKESH KUMAR SAHOO VS	AMITAV TRIPATHY VS	// // 0	
179	D-WP(C)/33080/2026	STATE OF ODISHA CHANDAN KUMAR SAHOO VS	AMITAV TRIPATHY VS	// // 0	
180	D-WP(C)/33081/2026	STATE OF ODISHA MAUSUMI KHUNTIA VS	NIHAL RATH VS	// // 0	
181	D-WP(C)/33082/2026	STATE OF ODISHA ISWAR CHANDRA DAS VS	NIHAL RATH VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/33083/2026	JAYANTI PRUSTY VS STATE OF ODISHA	CHAKRADHAR SINGH VS NIHAL RATH	// 0 //	
183	D-WP(C)/33084/2026	SARAT CHANDRA PANDA VS STATE OF ODISHA	NIHAL RATH VS DIGAMBAR SETHI	// 0 //	
184	D-WP(C)/33085/2026	CHAITI AYAL VS COLLECTOR, KORAPUT	DIGAMBAR SETHI VS CHAKRADHAR SINGH	// 0 //	
185	D-WP(C)/33086/2026	BIKRAMSEN MISHRA VS STATE OF ODISHA	CHAKRADHAR SINGH VS BIJAYA KUMAR BEHERA 1	// 0 //	
186	D-WP(C)/33088/2026	KANAKA SWAIN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS SRIKAR KUMAR RATH	// 0 //	
187	D-WP(C)/33091/2026 WP(C)/22718/2026	PRASANTA TANDI VS THE COLLECTOR, SAMBALPUR	SRIKAR KUMAR RATH VS SRIKAR KUMAR RATH	// 0 //	
188	D-WP(C)/33092/2026 WP(C)/22722/2026	SANTOSH HARIPAL @ BHUTI VS THE COLLECTOR SAMBALPUR, SAMBALPUR	SRIKAR KUMAR RATH VS SRIKAR KUMAR RATH	// 0 //	
189	D-WP(C)/33093/2026 WP(C)/22732/2026	CHANDAN TANDIA VS THE COLLECTOR, SAMBALPUR	SRIKAR KUMAR RATH VS SRIKAR KUMAR RATH	// 0 //	
190	D-WP(C)/33094/2026	JAYANTI TANDI VS THE COLLECTOR SAMBALPUR	SRIKAR KUMAR RATH VS SRIKAR KUMAR RATH	// 0 //	
191	D-WP(C)/33095/2026	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS ASHOK KUMAR SAHOO	// 0 //	AOD20240000242C202600191
192	D-WP(C)/33096/2026	BENGABATI BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS ASUTOSH ROUT	// 0 //	AOD20240000557C202600084
193	D-WP(C)/33097/2026	GOUREE BARIK	ASUTOSH ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/33098/2026	SANTA HARIPAL	SRIKAR KUMAR RATH	//	
	WP(C)/22734/2026	VS	VS	0	
		THE COLLECTOR, SAMBALPUR		//	
195	D-WP(C)/33100/2026	GANESWAR LUGUN	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/33102/2026	CHANDRA ORAM	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/33103/2026	NAURI LAKRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/33105/2026	SULEMAN EKKA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/33106/2026	NEWRUN EDUCATIONAL AND CHARITABLE TRUST, JALANPADA	JALANPADA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/33107/2026	KABIRAJ DAS	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		CIRCLE HEAD, CIRCLE OFFICE AXIS BANK LTD., BHUBANESWAR		//	
201	D-WP(C)/33108/2026	SANIKA TIRKEY	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/33109/2026	DILLIP KUMAR NAYAK		//	
		VS	VS	0	
		THE GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, SUNDARGARH		//	
203	D-WP(C)/33110/2026	ANJALI PRAVA ROUTRAY	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		UNION OF INDIA		//	
204	D-WP(C)/33111/2026	KUNTALA MAHANTA	MITHUN DAS	//	
		VS	VS	0	

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205	D-WP(C)/33112/2026	STATE OF ODISHA DR. DURGA SHANKAR DASH VS	TANMAY MISHRA VS	// // 0	
206	D-WP(C)/33115/2026	STATE OF ODISHA M/S.GAYATRI TECHNO SOLUTIONS, GANJAM VS	SOURAV SUMAN BHUYAN VS	// // 0	
207	D-WP(C)/33116/2026	THE BERHAMPUR MUNICIPAL CORPORATION, GANJAM ASIT KUMAR SAHU VS	SATYA NARAYAN MISHRA-4 VS	// // 0	AOR20220001615C202600116
208	D-WP(C)/33117/2026	MINISTRY OF EXTERNAL AFFAIRS, GOVT OF INDIA BISWABIHARI SAHOO VS	LAMBODOR ACHARI VS	// // 0	AOR20220001311C202600073
209	D-WP(C)/33120/2026	STATE OF ODISHA SARMISTHA MOHANTY VS	NITYABRATA BEHURIA VS	// // 0	
210	D-WP(C)/33121/2026	ICICI LOMBARD GENERAL INSURANCE COMPANY, MUMBAI GANESH RAULA VS	SANDIPANI NAYAK VS	// // 0	
211	D-WP(C)/33122/2026	STATE OF ODISHA M/S. ASHOK PANDA, DHENKANAL VS	BIBHUTI BHUSAN PANDA VS	// // 0	
212	D-WP(C)/33123/2026	ASSISTANT COMMISSIONER OF STATE TAX , CT AND GST CIRCLE, DHENKANAL NIRANJAN BARIK VS	SUSHANTA KUMAR JOSHI VS	// // 0	
213	D-WP(C)/33124/2026	THE REGIONAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR LAKSHMI ROUL VS	SANDIPANI NAYAK VS	// // 0	
214	D-WP(C)/33126/2026	STATE OF ODISHA BISWAJIT JENA VS	DINESH KUMAR PANDA VS	// // 0	AOR20220001311C202600074
215	D-WP(C)/33127/2026	STATE OF ODISHA UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER	MAHENDRA KUMAR PRADHAN VS	// // 0 //	

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216	D-WP(C)/33129/2026	SANTOSH KUMAR RAULA VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //	
217	D-WP(C)/33130/2026	JUDHISTIR GARANAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
218	D-WP(C)/33131/2026	BAMAN CHANDRA DAS VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
219	D-WP(C)/33132/2026	ABHAYA KUMAR DASH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
220	D-WP(C)/33133/2026	HEMANTA KUMAR BHOI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
221	D-WP(C)/33134/2026	KANHU MAJHI VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
222	D-WP(C)/33135/2026	BASANTA KUMAR MOHANTA VS SECRETARY, REVENUE/ HUMAN RESOURCES AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	TUSAR KANTI PRAHARAJ VS	// 0	
223	D-WP(C)/33136/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, ANGUL	BIBHUTI BHUSAN MISHRA VS	// 0 //	
224	D-WP(C)/33137/2026	SUDESH KUMAR GARABADU VS PUNJAB NATIONAL BANK THROUGH ITS CHIEF MANAGER, BHUBANESWAR	GYANA RANJAN MAHAPATRA VS	// 0 //	
225	D-WP(C)/33140/2026	KABITA MALLA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //	
226	D-WP(C)/33143/2026	BHAGABAN PADHY VS STATE OF ODISHA	DR.NIRANJAN SWAIN VS	// 0 //	AOR20220001266C202600025
227	D-WP(C)/33144/2026	NARENDRA KUMAR SAHOO	SITIKANT MISHRA	//	

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		VS	VS	0	
		UNION OF INDIA		//	
228	D-WP(C)/33145/2026	GOPAL CHANDRA BEHERA	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/33146/2026	BISWA RANJAN MOHANTY	NIHAR RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/33147/2026	KAMKALA MAJHI	ANIRUDHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/33148/2026	SMRUTI RANJAN MOHANTY	NIHAR RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/33149/2026	PRAKASH CHANDRA SAHU	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/33150/2026	KAILASH CHANDRA MAJHI	ANIRUDHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/33151/2026	NIRANJAN BEHERA	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/33152/2026	RABINDRA KUMAR MAHAPATRA	SUJATA JENA	//	
		VS	VS	0	
		COMMISSIONER CUM SECRETARY, MSME DEPARTMENT GOVT ODISHA, KHORDHA		//	
236	D-WP(C)/33153/2026	SURENDRA SAHOO @ SURENDRA KUMAR SAHOO	LALITENDU MISHRA	//	AOR20220001610C202600058
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/33154/2026	KUNILATA SWAIN	SAMEER KUMAR DAS	//	AOD20240000338C202600091
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/33155/2026	BHAGABAN MAJHI	ANIRUDHA DAS	//	
		VS	VS	0	

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239	D-WP(C)/33156/2026	STATE OF ODISHA MUKTINANDA SATAPATHY VS	SUBHADUTTA ROUTRAY VS	// // 0	
240	D-WP(C)/33157/2026	STATE OF ODISHA BHAKTI PRASAD KANDI VS	SAUMYA RANJAN PRADHAN VS	// // 0	AOD20240000490C202600012
241	D-WP(C)/33158/2026	STATE OF ODISHA TRAILOKYANATH SAHOO VS	SUKANTA KUMAR MISHRA VS	// // 0	
242	D-WP(C)/33159/2026	STATE OF ODISHA BHARAT MANDAL VS	NIRANJAN PANDA VS	// // 0	
243	D-WP(C)/33160/2026	STATE OF ODISHA KAMALSAYA PUJARI VS	ANIRUDHA DAS VS	// // 0	
244	D-WP(C)/33161/2026	STATE OF ODISHA ANJAN KUMAR SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0	
245	D-WP(C)/33162/2026	STATE OF ODISHA BIBHU PRAKASH MUND VS	SUKANTA KUMAR MISHRA VS	// // 0	
246	D-WP(C)/33164/2026	STATE OF ODISHA TURIA ORAM VS	SUBHADUTTA ROUTRAY VS	// // 0	
247	D-WP(C)/33165/2026	STATE OF ODISHA PRAVASH CHANDRA DASH VS	DIGAMBARA MISHRA VS	// // 0	
248	D-WP(C)/33166/2026	SHARMILA PATI BISHNU PRASAD PRAHARAJ VS	NAGEN KUMAR BARIK VS	// // 0	
249	D-WP(C)/33167/2026	STATE OF ODISHA JALADHAR PUJARI VS	ANIRUDHA DAS VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/33169/2026	BINOD MAHATO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
251	D-WP(C)/33170/2026	GOPINATH PAIKARAY VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //	
252	D-WP(C)/33171/2026	BANSIDHAR PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
253	D-WP(C)/33172/2026	BHARAT KUMAR MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
254	D-WP(C)/33174/2026	SARAT KUMAR MAHATO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
255	D-WP(C)/33175/2026	DAMBARUDHAR BHARASAGAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
256	D-WP(C)/33176/2026	GOVERING BODY OF PLUS 3 KASHI BISWANATH MANDIR VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //	
257	D-WP(C)/33177/2026	UMASANKAR VIDYALAYA, PUBEL, PURI VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	// 0 //	
258	D-WP(C)/33178/2026	NABAKUMAR NAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
259	D-WP(C)/33179/2026	BHAGABAN MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //	
260	D-WP(C)/33180/2026	SAROJ KUMAR SAHOO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
261	D-WP(C)/33181/2026	ARJUN PATRA	ANIMA KUMARI DEI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/33182/2026	SUBASI MUNDA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/33183/2026	MANOJ DAS	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/33184/2026	BHARAT MEHER	SUJIT KUMAR PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/33185/2026	BALABHADRA BHATRA	ANIRUDHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/33186/2026	KHAGESWAR MALLICK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/33187/2026	BHIMSEN LUGUN	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/33188/2026	HEMAMALINI NAYAK	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/33189/2026	GANGA NARAYAN DASH	SUJIT KUMAR PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/33190/2026	ARUN KUMAR DAS ADHIKARI	SUBHA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/33192/2026	RAJ KISHORE BEHERA	SUJIT KUMAR PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/33193/2026	TRILOCHAN SETH	SATYANARAYAN MISHRA	//	AOR20220001303C202600039
		VS	VS	0	

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273	D-WP(C)/33194/2026	STATE OF ODISHA SANJUKTA XESS VS	SUBHADUTTA ROUTRAY VS	// // 0	
274	D-WP(C)/33195/2026	STATE OF ODISHA SANDEEP KUMAR PATNAIK VS	SUMIT KUMAR MOHANTY VS	// // 0	AOR20220003068C202600037
275	D-WP(C)/33196/2026	STATE OF ODISHA HIMANSU SEKHAR NAYAK VS	SRIKANTA KUMAR NATH VS	// // 0	
276	D-WP(C)/33197/2026	STATE OF ODISHA BIPINI MAJHI @ BAPINA RAY VS	SATYA RANJAN ACHARYA VS	// // 0	AOD20260000410C202600003
277	D-WP(C)/33198/2026	STATE OF ODISHA MALATI KHATUA @ PARIDA VS	C. KASTURI VS	// // 0	
278	D-WP(C)/33199/2026	STATE OF ODISHA SASMITA MALIK VS	SRIKANTA KUMAR NATH VS	// // 0	
279	D-WP(C)/33203/2026	STATE OF ODISHA SADANANDA MOHARANA VS	TUKUNA KUMAR MISHRA VS	// // 0	
280	D-WP(C)/33204/2026	STATE OF ODISHA BHARAT NAHAK VS	SANGRAM JENA VS	// // 0	
281	D-WP(C)/33206/2026	STATE OF ODISHA KESHABANANDA DWIBEDY VS	SOUMYA RANJAN DAS VS	// // 0	
282	D-WP(C)/33207/2026	STATE OF ODISHA AKSHYA KUMAR SATAPATHY VS	AMIT PRASAD BOSE VS	// // 0	
283	D-WP(C)/33209/2026	STATE OF ODISHA DAMU BHOI VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/33211/2026	MANJUSRI KAR VS UNION OF INDIA	PRAVASH CHANDRA JENA VS	// 0 //	
285	D-WP(C)/33212/2026	SOBHARANI SINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
286	D-WP(C)/33213/2026	NIRMAL BEHERA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
287	D-WP(C)/33216/2026	CHAITANYA BHOI VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //	
288	D-WP(C)/33218/2026	HAREKRISHNA MEHER VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
289	D-WP(C)/33219/2026	SANTOSH KUMAR SAMANTARAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
290	D-WP(C)/33220/2026	NABA KISHORE PATI VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TUKUNA KUMAR MISHRA VS	// 0 //	
291	D-WP(C)/33222/2026	CHIEF MANAGER CUM AUTHORISED OFFICER, STATE BANK OF INDIA, KANDHAMAL VS M/S.DEEPIKA MATCHING CENTRE, KANDHAMAL	THE BANK OF INDIA, KANDHAMAL VS	// 0 //	
292	D-WP(C)/33223/2026	M/S AVIAN INFRASTRUCTURE AND ENERGY PRIVATE LIMITED VS THE PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE	KANANBADA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600083
293	D-WP(C)/33224/2026	SUBHRAJIT SAMANTARAY VS REGIONAL TRANSPORT OFFICER, CUTTACK	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202600102
294	D-WP(C)/33225/2026	SRIKANTA PANDA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600116
295	D-WP(C)/33226/2026	SRIDHAR NAYAK	ABINASH ROUTRAY	//	

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		VS	VS	0	
		MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK		//	
296	D-WP(C)/33227/2026	JADUNATH JENA	BADRINARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/33228/2026	GOVERNING BODY OF PURI WOMENS HIGHER SECONDARY SCHOOL, OHARANDA	INDARY K SINGH, OHARANDA	//	AOD20220001927C202600102
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/33229/2026	KASHINATH JONPURI	SANDHYARANI PANI	//	AOR20230000010C202600117
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/33230/2026	SANDHYARANI DAS CHOUDHURY	KISHORE KUMAR MISHRA	//	AOD20250000498C202600058
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/33232/2026	JASHASHREE PATTANAIAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/33233/2026	ABHIMANYU NAYAK	BADRINARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/33234/2026	SRIKANTA KUMAR DAS	PRAVAT RANJAN SUTAR	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT, KENDRAPARA		//	
303	D-WP(C)/33235/2026	CHITTARANJAN MOHAPATRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/33237/2026	GAJENDRA PRASAD KAMILA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/33238/2026	KESHARI SAHOO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/33239/2026	SRIKANTA KUMAR DAS	PRAVAT RANJAN SUTAR	//	
		VS	VS	0	

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307	D-WP(C)/33240/2026	ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT, KENDRAPARA CHIEF MANAGER BANK OF INDIA, NAYASARAK BRANCH, CUTTACK VS THE REGISTEA, DEBTS RECOVERY TRIBUNAL, CUTTACK	SUBHADUTTA KAKR VS SANGRAM JENA	// // 0 //	
308	D-WP(C)/33243/2026	UDDHABA NAIK VS STATE OF ODISHA	SANGRAM JENA VS PREMANANDA MOHANTY	// 0 //	
309	D-WP(C)/33244/2026	SARASWATI JENA VS STATE OF ODISHA	PREMANANDA MOHANTY VS PREMANANDA MOHANTY	// 0 //	
310	D-WP(C)/33245/2026	SAKUNTALA NAYAK VS STATE OF ODISHA	PREMANANDA MOHANTY VS SANGRAM JENA	// 0 //	
311	D-WP(C)/33247/2026	MANAGING COMMITTEE OF FAKIR MOHAN HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	SANGRAM JENA VS SUBHADUTTA ROUTHAY	// 0 //	
312	D-WP(C)/33250/2026	PABITRA KUMAR GOUDA VS STATE OF ODISHA	SUBHADUTTA ROUTHAY VS PREMANANDA MOHANTY	// 0 //	
313	D-WP(C)/33251/2026	BINAPANI MOHANTY VS STATE OF ODISHA	PREMANANDA MOHANTY VS SUBHADUTTA ROUTHAY	// 0 //	
314	D-WP(C)/33252/2026	SIMANCHAL SETHY VS STATE OF ODISHA	SUBHADUTTA ROUTHAY VS KUNAL KUMAR SWAIN	// 0 //	
315	D-WP(C)/33253/2026	GEETANJALI NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
316	D-WP(C)/33254/2026	GANDHARB CHARAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
317	D-WP(C)/33256/2026	PRATIVA DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/33257/2026	CHANDRASEKHAR NAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/33259/2026	LOKNATHA PARIDA VS STATE OF ODISHA	SURYAKANTA DASH VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/33260/2026	PRASANTA ROUTRAY VS SUB-COLLECTOR ,CUTTACK SADAR	SUBRATA MISHRA VS SUB-COLLECTOR ,CUTTACK SADAR	// 0 //	
321	D-WP(C)/33262/2026	KUNA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/33263/2026	PRAGATI SELF HELP GROUP, GANJAM VS STATE OF ODISHA	ANUPAM DASH VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/33264/2026	MANINI BEHERA VS STATE OF ODISHA	ABHILASH MISHRA VS STATE OF ODISHA	// 0 //	
324	D-WP(C)/33265/2026	ABISMARANIYA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/33266/2026	DILLIP KUMAR PANDA VS CHIEF COMMISSIONER, CGST AND CENTRAL	SUNIL MISHRA VS EXCISE, ODISHA	// 0 //	
326	D-WP(C)/33267/2026	RAJASHREE NALINI MOHANTY VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/33268/2026	NARASINGHA SAHU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/33269/2026	M/S.BALAJI LOGISTICS, RAYAGADA VS THE CHIEF COMMISSIONER, CGST AND CENTRAL	DIGANTA DAS VS EXCISE AND CUSTOMS, ODISHA	// 0 //	
329	D-WP(C)/33270/2026	MANOHAR NAIK	SOUMENDRA PATNAIK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/33271/2026	SACHINDRA NARAYAN RAJGURU	MAGA BEHERA	//	
		VS	VS	0	
		THE SECRETARY, GOVERNMENT OF ODISHA, PANCHAYATIRAJ DEPARTMENT, BHUBANESWAR			
331	D-WP(C)/33272/2026	ARUNDHATI DASH	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/33274/2026	DURGA PRASAD SWAIN	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/33275/2026	LAXMIKANTA SAHOO	SHRADHA DAS	//	AOR20220004309C202600038
		VS	VS	0	
		ODISHA PUBLIC SERVICE COMMISSION		//	
334	D-WP(C)/33276/2026	BANDANA MISHRA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/33277/2026	KRUSHNA PRIYA DEVI	DURGESH NARAYAN RATH	//	AOR20220001583C202600188
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/33278/2026	CHATURBHUJA MOHANTY	DURGESH NARAYAN RATH	//	AOR20220001583C202600187
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/33279/2026	DURGA PRASAD SWAIN	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/33280/2026	GEC SCHOOL OF PHARMACY	Biswaranjan Dash	//	AOD20250000901C202600020
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/33281/2026	M/S SAI RAM AGENCY, BALANGIR	GOKULANANDA SAHU	//	
		VS	VS	0	
		ODISHA STATE ROAD TRANSPORT CORPORATION (OSRTC), BHUBANESWAR		//	
340	D-WP(C)/33282/2026	GOPAL KRUSHNA SAHOO	BIDESH RANJAN BEHERA	//	
		VS	VS	0	

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341	D-WP(C)/33285/2026	STATE OF ODISHA RAMBHA KESAVA RAO VS	SUSHREE SANGITA PASAYAT VS	// // 0	
342	D-WP(C)/33286/2026	STATE OF ODISHA M/S BHAI BHAI MATCHING CENTRE, KHURDA VS	BIKASH JENA VS	// // 0	
343	D-WP(C)/33287/2026	AUTHORISED OFFICER, UCO BANK, BHUBANESWAR SUDIPTA BISWAL VS	SUKANTA KUMAR MISHRA VS	// // 0	
344	D-WP(C)/33288/2026	STATE OF ODISHA M/S RITIKA ISPAT PVT. LIMITED, SUNDARGARH VS	BHABANI PRASAD MOHANTY VS	// // 0	
345	D-WP(C)/33289/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK SANGRAM PATTNAYAK VS	SUKANTA KUMAR MISHRA VS	// // 0	
346	D-WP(C)/33291/2026	STATE OF ODISHA PRAVAT KUMAR PANDA VS	SANJAY KUMAR PATRA VS	// // 0	
347	D-WP(C)/33292/2026	STATE OF ODISHA UNION OF INDIA VS	Sidharth Sankar Mohapatra VS	// // 0	AOR20220001491C202600005
348	D-WP(C)/33295/2026	SPECIAL LAND ACQUISITION OFFICER SURATH BEHERA VS	PRABHAT KUMAR SAHOO VS	// // 0	
349	D-WP(C)/33296/2026	STATE OF ODISHA BINAPANI DASH VS	SUBHADUTTA ROUTRAY VS	// // 0	
350	D-WP(C)/33297/2026	STATE OF ODISHA M/S RITIKA ISPAT PVT. LIMITED, SUNDARGARH VS	BHABANI PRASAD MOHANTY VS	// // 0	
351	D-WP(C)/33299/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK SARASWAT SCHOOL OF NURSING, KHORDHA VS	SUBHANKAR ROUT VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/33300/2026	MANOJA NAHAK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
353	D-WP(C)/33301/2026	LALIT KUMAR NAYAK VS MANAGING DIRECTOR SKS MICROFINANCE, HYDERABAD	KASHINATH PATTANAIK VS	// 0 //	
354	D-WP(C)/33303/2026	SARAT KUMAR JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
355	D-WP(C)/33304/2026	GADADHAR SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
356	D-WP(C)/33305/2026	M/S RITIKA ISPAT PVT. LIMITED, SUNDARGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //	
357	D-WP(C)/33308/2026	ANANDACHANDRA SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
358	D-WP(C)/33309/2026	DR.SABIR BUX VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
359	D-WP(C)/33310/2026	SHASHIBHUSAN SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
360	D-WP(C)/33311/2026	GITANJALI BARIK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //	
361	D-WP(C)/33312/2026	M/S.NAYABHAGIRATHIPUR SCS LTD, DHENKANAL VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// 0 //	
362	D-WP(C)/33313/2026	GOURANGA NAYAK VS SUB- COLLECTOR, BHADRAK	RABI NARAYAN PANDA VS	// 0 //	
363	D-WP(C)/33314/2026	MUSKAN BEGUM	NIKUNJA KUMAR ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/33315/2026	M/S.KANKADAHAD SCS LTD, DHENKANAL	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
365	D-WP(C)/33316/2026	SANJIBANI ONTIYA	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/33318/2026	GOURA CHANDRA PRADHAN	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/33319/2026	BINA @ BINAPANI MAJHI	NIKUNJA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/33320/2026	PRAVAS DARSAN DAS	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/33321/2026	SANJAY KUMAR MISHRA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/33323/2026	RAMESH CHANDRA SAHU	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/33324/2026	RABINDRA PRADHAN	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/33325/2026	SEKH SABUR ISLAM	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/33326/2026	UNION OF INDIA	ABHISHEK MOHANTY	//	
		VS	VS	0	
		JANAK PRADHAN		//	
374	D-WP(C)/33327/2026	MAKARA SINGH	NIRANJAN LENKA	//	
		VS	VS	0	

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375	D-WPCRL/22080/2026	STATE OF ODISHA INFORMANT/VICTIM VS	SATYABRATA DASH VS	// / /0 ()	
376	D-ABLAPL/21962/2026	STATE OF ODISHA SACHIN KUMAR SAHU VS	ASIT KUMAR OTTA VS	// / / ()	AOR20230000623C202600027
377	D-ABLAPL/21965/2026	STATE OF ODISHA BASAT SAHU @ SK LALA VS	MITU KUMAR BISWAL VS	// ANANTPUR /176 /2026 ()	AOD20240000430C202600042
378	D-ABLAPL/21968/2026	STATE OF ODISHA CHINTU @ SAROJ SAMAL VS	ARIJEET MISHRA VS	// PATTAMUNDAI MODEL /298 /2026 ()	
379	D-ABLAPL/21969/2026	STATE OF ODISHA ARUN NAIK @ ARUN NAYAK VS	ARIJEET MISHRA VS	// JEYPORE TOWN /23 /2026 ()	
380	D-ABLAPL/21971/2026	STATE OF ODISHA HIMANSHU DAS VS	ARIJEET MISHRA VS	// CHANDABALI /156 /2026 ()	
381	D-ABLAPL/21973/2026	STATE OF ODISHA RAJA JANI VS	AMIT KUMAR SAHU VS	// JEYPORE SADAR /171 /2026 ()	
382	D-ABLAPL/21976/2026	STATE OF ODISHA UDAYA NARAYAN SAMAL VS	SUSANTA KUMAR TRIPATHY VS	// PIRAHAT P.S /165 /2026 ()	
383	D-ABLAPL/21977/2026	STATE OF ODISHA BAPUNI NAYAK @ DIBA DALEI VS	AMITAV TRIPATHY VS	// DASPALLA /181 /2026 ()	
384	D-ABLAPL/21979/2026	STATE OF ODISHA SANJAY CHATTAR VS	SIDHARTHA DAS VS	// RUGUDI /113 /2026 ()	
385	D-ABLAPL/21980/2026	STATE OF ODISHA RIZWAN ANSARI VS STATE OF ODISHA	SIDHARTHA DAS VS	// RUGUDI /113 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/21981/2026	ALOK KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /324 /2026 () //	
387	D-ABLAPL/21982/2026	JAGA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /123 /2026 () //	AOD20240000364C202600181
388	D-ABLAPL/21983/2026	SK.SADDAM HUSSEN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /123 /2026 () //	AOD20240000364C202600182
389	D-ABLAPL/21988/2026	RAHUL DAS VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /383 /2026 () //	
390	D-ABLAPL/21989/2026	PRANABANDHU RATH VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202600046
391	D-ABLAPL/21994/2026	NARENDRA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	EOW,BHUBANESWAR /8 /2026 () //	
392	D-ABLAPL/21995/2026	MANASI BEHERA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /2 /2023 () //	
393	D-ABLAPL/22000/2026	BIBHU PRASAD PANDA VS STATE OF ODISHA	AMLAN MOHANTY VS	BARI RAMCHANDRAPUR /261 /2026 () //	
394	D-ABLAPL/22002/2026	GOPINATHA SETHY @ GOPI SETHI VS STATE OF ODISHA	ANIRUDHA DAS VS	TARBHA /159 /2021 () //	
395	D-ABLAPL/22003/2026	BIKASH DEEP VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /143 /2026 () //	
396	D-ABLAPL/22007/2026	MAHESWAR MAJHII VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS	JAGATSINGPUR /535 /2026 () //	
397	D-ABLAPL/22009/2026	RAKESH PANIGRAHI	AMULYA RATNA PANDA	ALAKUNDA /140 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/22010/2026	DIPU @ DIPAK MALLIK	AMULYA RATNA PANDA	BINJHARPUR /336 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/22012/2026	JATIN KUMAR SETHI	SURYAKANTA DASMOHAPATRA	KHAIRA /164 /2026	AOR20220004152C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/22016/2026	SANTOSH NANDA DEY	CHIRANJEEV BIDYABHUSHAN	MAHILA P.S. BUXIBAZAR /81 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/22017/2026	MIHIR SAMAL	RAMDAS ACHARY	TALCHER TOWN /180 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/22020/2026	RUKMINI DEO	RAMDAS ACHARY	AMBADOLA /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/22021/2026	CHRIST JIM CHETTY	SURYAKANTA DASH	BORIGUMMA /192 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/22023/2026	RAMSING MUNDA @ RAMA @ RAMASINGH MUNDAADHIRAJ MOHANTY		KEONJHAR SADAR /116 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/22024/2026	DINESH BAGH	SURYAKANTA DASH	BORIGUMMA /192 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/22025/2026	RASHMI RANJAN SWAIN	SAMARENDRA BAHADUR	NIALI /69 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/22029/2026	ALEKHA MAHANKUDA	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /429 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/22031/2026	AKASH NAIK	BIBHU PRASAD CHHUALSINGH	TARASINGI /96 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/22035/2026	STATE OF ODISHA PANDAB NAIK VS	BIBHU PRASAD CHHUALSINGH VS	// TARASINGI /96 /2026 ()	
410	D-ABLAPL/22036/2026	STATE OF ODISHA PRASANNA KUMAR PRADHAN VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /441 /2026 ()	
411	D-ABLAPL/22039/2026	STATE OF ODISHA SK MEHERAJUDDIN VS	KULDEEP MOHANTY VS	// BALASORE TOWN /245 /2026 ()	AOD20240000012C202600228
412	D-ABLAPL/22043/2026	STATE OF ODISHA PRITIBALA PANDA VS	PRASANTA KUMAR SATAPATHY VS	// MANGALA BAG /184 /2026 ()	
413	D-ABLAPL/22044/2026	STATE OF ODISHA ASHOK DAS VS	PRASANTA KUMAR SATAPATHY VS	// BALASORE SADAR /384 /2026 ()	
414	D-ABLAPL/22049/2026	STATE OF ODISHA BIBHUTI BHUSAN BEHERA VS	RASHMI RANJAN MISHRA VS	// / /0 ()	
415	D-ABLAPL/22051/2026	STATE OF ODISHA KHAGESWAR PATTASANI VS	ACHYUTANANDA PATTANAIK VS	// NIRAKARPUR /16 /2026 ()	AOD20240000586C202600212
416	D-ABLAPL/22053/2026	STATE OF ODISHA RAJA @ SIBARAM PAHAN VS	ACHYUTANANDA PATTANAIK VS	// KHALLIKOTE /532 /2026 ()	AOD20240000586C202600213
417	D-ABLAPL/22061/2026	STATE OF ODISHA SAMAR GURU VS	NIRANJAN LENKA VS	// ERASAMA /221 /2026 ()	
418	D-ABLAPL/22067/2026	STATE OF ODISHA KAILASH CHANDRA NAYAK @ KAILASH NAYAK VS	SANKAR PRAASAD PANI VS	// SUKINDA /87 /2026 ()	
419	D-ABLAPL/22069/2026	STATE OF ODISHA JITENDRA KUMAR BARAL @ JITENDRA BARAL VS	LAGNAJIT PATTNAIK VS	// DHARMASALA /255 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :21/07/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/22074/2026	SUJIT KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /332 /2026 () //	
421	D-ABLAPL/22076/2026	MANGAL MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOPALPUR /151 /2026 () //	
422	D-ABLAPL/22082/2026	HUSBAND OF THE VICTIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURI SADAR /380 /2026 () //	
423	D-ABLAPL/22083/2026	PRAMILA LENKA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	INDUSTRIAL ESTATE PS /178 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :21/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/11925/2026 CRP/7/2026	GMR KAMLANGA ENERGY LTD., DHENKANAL MP		58/2026
2	D-MSA/25377/2025 MSA/29/2025	ARUNDHATI INFRATECH PVT.LTD., BBSRSURAJIT MAHANTA MP		64/2026
3	D-CMAPL/33322/2026 CMAPL/ /	KUNTI BEHERA MP	BEDA PRAKASH PANDA	174/2026
4	D-CMAPL/33322/2026 CMAPL/ /	KUNTI BEHERA MP	BEDA PRAKASH PANDA	175/2026
5	D-JCRLA/13547/2026 JCRLA/121/2026	RANJAN KUMAR SAMAL MP	DEBI PRASAD PATTNAIK	177/2026
6	D-TRP(C)/33078/2026 TRP(C)/ /	ASHALATA DAKUA MP	MANAS RANJAN SAMANTARAY	235/2026
7	D-RPFAM/33099/2026 RPFAM/ /	BHOGI NAVEEN KUMAR @ B. NAVEEN KUMAR MP	SOURBHAGYA KUMAR DASH	293/2026
8	D-RPFAM/33200/2026 RPFAM/ /	PRASANTA KUMAR NAYAK MP	SOUMYA JYOTI BISWAL	294/2026
9	D-RPFAM/33261/2026 RPFAM/ /	ASHIS KUMAR NAYAK MP	DEBASIS NAYAK	295/2026
10	D-RPFAM/12489/2026 RPFAM/87/2026	ANJANMALI NAIK MP	SAMIR KUMAR MISHRA (SR.ADV.)	296/2026
11	D-RPFAM/33290/2026 RPFAM/ /	SASMITA GARDIA @ GURUDIA @ HIAL MP	SUSHANTA KUMAR JOSHI	297/2026
12	D-RVWPET/33073/2026 RVWPET/ /	COMMITTEE OF MANAGEMENT OF DHANSAKAR SERVICE CO-OPERATIVE SOCIETY LTD., CUTTACK MP	SARVESWAR MOHAPATRA	359/2026
13	D-RVWPET/54339/2025 RVWPET/305/2025	UNION OF INDIA MP	ADV	360/2026
14	D-RVWPET/33214/2026 RVWPET/ /	SANKARSAN SAHU MP	ANSHUMAN DAS	361/2026
15	D-RVWPET/23343/2026 RVWPET/ /	SAROJ KUMAR SAHOO MP	SASWAT KUMAR ACHARYA	362/2026
16	D-MATA/106/2025 MATA/11/2025	DR. BIKRAM KESHARI ROUT MP	TUSAR KUMAR MISHRA	397/2026
17	D-MATA/11/2012 MATA/11/2012	PURNIMA GOCHHAYAT MP	M/S.DEBARANJAN MOHAPATRA	398/2026
18	D-MATA/29120/2026 MATA/ /	SANGITA NAYAK MP	RAJESH RANJAN SAHOO	399/2026
19	D-MATA/33294/2026 MATA/ /	PUSPANJALI BEHERA@SITHA MP	OM SWARUP	400/2026
20	D-CONTC/34037/2025 CONTC/4012/2025	M/S PRATISTHA ENGINEERING LTD.,BBSRm/s MP	ABINASH BARIK,S.DAS	490/2026
21	D-CONTC/38831/2025 CONTC/4474/2025	PRAFULLA KUMAR DASH MP	RASHMIKANTA MAHALIK, S.DASH,M.SETHI,R.S.MISHRA,A.MISHRA,	491/2026
22	D-BLAPL/12370/2025 BLAPL/4578/2025	PATALESWAR @ PATALSEWAR SAHU MP	NISHAT AFREEN	544/2026
23	D-BLAPL/15794/2026 BLAPL/5450/2026	DINESH MAHARANA MP	SASWATA PATNAIK	545/2026
24	D-CRLREV/12820/2026 CRLREV/364/2026	BISWAMITRA SUNA MP	SAILABALA JENA	800/2026
25	D-CRLREV/14589/2026 CRLREV/407/2026	TAPAN KUMAR BISWAL@GANGA MP	BISWARANJAN DALAI	801/2026
26	D-CRLREV/22075/2026	SANTANU @ BIREN SAMAL @ BIREN KUMAR	PARASWATI MOHAPATRA	

	CRLREV/ /	MP		802/2026
27	D-RSA/13572/2026	PRASANNA KUMAR MOHAPATRA	SUKANTA KUMAR NAYAK	
	RSA/352/2026	MP		1044/2026
28	D-RSA/32908/2026	KARUNAKAR PATTNAIK	PRASHANTA KUMAR NAYAK	
	RSA/ /	MP		1045/2026
29	D-RSA/33119/2026	GOKUL NAIK	TUSAR KUMAR MISHRA	
	RSA/ /	MP		1046/2026
30	D-RSA/33191/2026	BHAKTARAM MAJHI	BISWAMBAR MOHANTY	
	RSA/ /	MP		1047/2026
31	D-RSA/33191/2026	BHAKTARAM MAJHI	BISWAMBAR MOHANTY	
	RSA/ /	MP		1048/2026
32	D-RSA/33283/2026	BRAJA NAG	JNYANANANDA PANDA	
	RSA/ /	MP		1049/2026
33	D-RSA/33293/2026	NARAYAN MOHAPATRA	BAIJAYANTI MOHANTY	
	RSA/ /	MP		1050/2026
34	D-FAO/32866/2026	PRASANTA KUMAR SAHOO	AUROBINDA SAHOO	
	FAO/858/2026	MP		1126/2026
35	D-FAO/32867/2026	DIPIDIPALI MOHAPATRA	AUROBINDA SAHOO	
	FAO/860/2026	MP		1127/2026
36	D-FAO/32869/2026	ANIRUDHA SAHOO	AUROBINDA SAHOO	
	FAO/859/2026	MP		1128/2026
37	D-FAO/32870/2026	SARADA PRASANNA SWAIN	AUROBINDA SAHOO	
	FAO/ /	MP		1129/2026
38	D-FAO/32875/2026	RABINDRA NAYAK	AUROBINDA SAHOO	
	FAO/ /	MP		1130/2026
39	D-FAO/19434/2025	SRIKANTA KUMAR PANDA	AMIT KUMAR SAA	
	FAO/255/2025	MP		1131/2026
40	D-FAO/19434/2025	SRIKANTA KUMAR PANDA		
	FAO/255/2025	MP		1132/2026
41	D-FAO/23442/2026	SR. BRANCH MANAGER,THE NEW INDIA ASSURANCE CO.LTD.,BANGALURU	SR. BRANCH MANAGER,THE NEW INDIA ASSURANCE CO.LTD.,BANGALURU	
	FAO/799/2026	MP		1133/2026
42	D-FAO/33067/2026	PURNA CHANDRA SAMAL	AMIT KUMAR SAA	
	FAO/ /	MP		1134/2026
43	D-FAO/13020/2026	THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	
	FAO/154/2026	MP		1135/2026
44	D-FAO/33208/2026	THE MANAGER, (LEGAL) SBI GENERAL INSURANCE CO.LTD., ROURKELA	THE MANAGER, (LEGAL) SBI GENERAL INSURANCE CO.LTD., ROURKELA	
	FAO/ /	MP		1136/2026
45	D-FAO/33307/2026	BASANTA KUMAR BEHERA	SANGRAM JENA	
	FAO/ /	MP		1137/2026
46	D-ABLAPL/4681/2026	SEIKH @ SK TAJUDDIN @ RAJAN	BHARAT JALLI	
	ABLAPL/2068/2026	MP		1301/2026
47	D-ABLAPL/7707/2026	ABHISEK PANDA		
	ABLAPL/3331/2026	MP		1302/2026
48	D-ABLAPL/4001/2026	MAYA @ HARMOHAN PRUSTY	AYESHKANTA TRIPATHY	
	ABLAPL/1803/2026	MP		1303/2026
49	D-ABLAPL/14552/2026	SAMARJIT PANDA		
	ABLAPL/5668/2026	MP		1304/2026
50	D-ABLAPL/18631/2026	GANDHI PRADHAN @ GANDHA PRADHAN		
	ABLAPL/7411/2026	MP		1305/2026
51	D-ABLAPL/17457/2026	BHAGATRAM BISOI		
	ABLAPL/6781/2026	MP		1306/2026
52	D-ABLAPL/11213/2026	PROFESSOR NAYAK	TAPAN KUMAR JENA SAMANTA	
	ABLAPL/4668/2026	MP		1307/2026
53	D-ABLAPL/11519/2026	SIMANCHAL NAYAK	TAPAN KUMAR JENA SAMANTA	
	ABLAPL/4933/2026	MP		1308/2026
54	D-ABLAPL/11042/2026	ARADHANA DASH	DEVASHIS PANDA	
	ABLAPL/4469/2026	MP		1309/2026
55	D-ABLAPL/16333/2026	BROTHER OF INFORMANT		
	ABLAPL/7435/2026	MP		1310/2026
56	D-CMP/33037/2026	GOBINDA SAHOO	AKSHAYA KUMAR MOHAPATRA	
	CMP/ /	MP		1311/2026
57	D-ABLAPL/16091/2026	PINTU GOUDA @ PANDA GOUDA		
	ABLAPL/6292/2026	MP		1311/2026

58	D-CMP/32923/2026 CMP/ /	AYUB ALI KHAN MP	DHANANJAYA MUND	1312/2026
59	D-CMP/32963/2026 CMP/ /	BHASKAR CHANDRA PATTANAIAK MP	SUSANTA KUMAR BARAL	1313/2026
60	D-CMP/31136/2026 CMP/1136/2026	SATYABHAMA BEHERA MP	BHABANI SANKAR DAS	1314/2026
61	D-CMP/33063/2026 CMP/ /	SADANANDA SAHOO MP	ASHOK KUMAR MOHAPATRA	1315/2026
62	D-CMP/33141/2026 CMP/ /	BINATI SENAPATI MP	HRUDANANDA MOHAPATRA	1316/2026
63	D-CMP/49278/2025 CMP/ /	SRADHAKARA SAHOO MP	HRUDANANDA MOHAPATRA	1317/2026
64	D-CMP/30263/2026 CMP/1115/2026	SUNANDA SATAPATHY MP	RANJAN KUMAR NAYAK	1318/2026
65	D-CMP/17070/2026 CMP/663/2026	GATIKRUSHNA PATTANAIAK MP	RATIKANTA MOHAPATRA	1319/2026
66	D-CMP/33231/2026 CMP/ /	CHIEF ENGINEERS (ROADS-1) MP	SWAYAMBHU MISHRA, A.S.C	1320/2026
67	D-CMP/33231/2026 CMP/ /	CHIEF ENGINEERS (ROADS-1) MP	SWAYAMBHU MISHRA, A.S.C	1321/2026
68	D-CMP/8675/2026 CMP/420/2026	BISHNU CHARAN PANDA MP	PRASANTA KUMAR SATAPATHY	1322/2026
69	D-MACA/33101/2026 MACA/ /	M/S. UNITED INDIA INSURANCE CO. LTD., MP	JAMESICK CHANDRA SAHOO	1642/2026
70	D-MACA/33101/2026 MACA/ /	M/S. UNITED INDIA INSURANCE CO. LTD., MP	JAMESICK CHANDRA SAHOO	1643/2026
71	D-MACA/33101/2026 MACA/ /	M/S. UNITED INDIA INSURANCE CO. LTD., MP	JAMESICK CHANDRA SAHOO	1644/2026
72	D-MACA/32595/2026 MACA/ /	PRADEEPTA KUMAR BEHERA MP	SANKET MOHAPATRA	1645/2026
73	D-MACA/31588/2026 MACA/683/2026	BANALATA MANIK MP	KAPILA CHARAN NAYAK	1646/2026
74	D-MACA/31588/2026 MACA/683/2026	BANALATA MANIK MP	KAPILA CHARAN NAYAK	1647/2026
75	D-MACA/25469/2026 MACA/ /	M/S. BAJAJ GENERAL INSURANCE LTD., MP	BANUBANISWARI	1648/2026
76	D-MACA/28543/2026 MACA/ /	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., MP	SRIRAM RASAMENDRA	1649/2026
77	D-MACA/33202/2026 MACA/ /	ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR MP	RESWARIBALA PATI	1650/2026
78	D-MACA/33205/2026 MACA/ /	THE NEW INDIA ASSURANCE CO. LTD., ANSON MP	MINATH ROY	1651/2026
79	D-CRLA/7469/2024 CRLA/236/2024	BAPI @ GANESH BEHURA MP	PUSPAMITRA MOHAPATRA	1822/2026
80	D-CRLA/36240/2024 CRLA/1240/2024	PRADIP KANHAR MP	SATYA RANJAN MULIA	1823/2026
81	D-CRLA/7912/2026 CRLA/287/2026	AKASH NAYAK MP	PRATIK NAYAK	1824/2026
82	D-CRLA/24092/2024 CRLA/811/2024	UMAKANTA ROUT MP	BISWARANJAN DALAI	1825/2026
83	D-CRLA/22001/2026 CRLA/ /	SUSANT NAYAK MP	RAVI SHANKAR SAMAL	1826/2026
84	D-CRLA/22001/2026 CRLA/ /	SUSANT NAYAK MP	RAVI SHANKAR SAMAL	1827/2026
85	D-CRLA/22027/2026 CRLA/ /	X MP	RAMDAS ACHARY	1828/2026
86	D-CRLA/22027/2026 CRLA/ /	X MP	RAMDAS ACHARY	1829/2026
87	D-CRLA/22028/2026 CRLA/ /	KALU CHARAN PALLEYI MP	PURNA CHANDRA DAS	1830/2026
88	D-CRLA/22028/2026 CRLA/ /	KALU CHARAN PALLEYI MP	PURNA CHANDRA DAS	1831/2026
89	D-CRLA/22054/2026	PREMANANDA BEHERA	JYOTIRMAYA SAHOO	

	CRLA/ /	MP		1832/2026
90	D-CRLA/22055/2026	AJIT PADHAN	BYOMOKESH SAHOO	
	CRLA/ /	MP		1833/2026
91	D-CRLA/22055/2026	AJIT PADHAN	BYOMOKESH SAHOO	
	CRLA/ /	MP		1834/2026
92	D-CRLA/22055/2026	AJIT PADHAN	BYOMOKESH SAHOO	
	CRLA/ /	MP		1835/2026
93	D-CRLA/16623/2026	RINKU SAIKH @ SHEIKH	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		1836/2026
94	D-CRLA/22064/2026	HAFIZ NUR ARTAJ@AKHTAR	PRATIK NAYAK	
	CRLA/ /	MP		1837/2026
95	D-CRLA/22064/2026	HAFIZ NUR ARTAJ@AKHTAR	PRATIK NAYAK	
	CRLA/ /	MP		1838/2026
96	D-CRLMC/914/2025	SUBHAM@RITESH JOSHI	SWARAJ PATEL	
	CRLMC/512/2025	MP		1848/2026
97	D-CRLMC/15326/2026	MANOJ KUMAR PADHY	KURESH PRASAD DASH	
	CRLMC/1847/2026	MP		1849/2026
98	D-CRLMC/15325/2026	MANOJ KUMAR PADHY	KURESH PRASAD DASH	
	CRLMC/1771/2026	MP		1850/2026
99	D-CRLMC/21991/2026	ABHISEK ROUTRAY	AYUSH PATTNAIK	
	CRLMC/ /	MP		1851/2026
100	D-CRLMC/21993/2026	MILAN SAHOO @ SAHU	BISWARANJAN DALAI	
	CRLMC/ /	MP		1852/2026
101	D-CRLMC/21999/2026	SUJIT KUMAR SAHOO	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		1853/2026
102	D-CRLMC/22004/2026	ROHIT KUMAR AGRAWAL	AJAYA KUMAR NANDA	
	CRLMC/ /	MP		1854/2026
103	D-CRLMC/20958/2025	PADMANABHAN PILLAI	JAYDEEP PAL	
	CRLMC/2574/2025	MP		1855/2026
104	D-CRLMC/22011/2026	SURYA NARAYAN PRADHAN	SUSANTA KUMAR LENKA	
	CRLMC/ /	MP		1856/2026
105	D-CRLMC/22063/2026	PRAFULLA SAHU	JNYANANANDA PANDA	
	CRLMC/ /	MP		1857/2026
106	D-CRLMC/22059/2026	MANAS RANJAN MOHANTY	DEVASHIS PANDA	
	CRLMC/ /	MP		1858/2026
107	D-CRLMC/22066/2026	DEBASIS BEHERA	ASHOK KUMAR SARANGI	
	CRLMC/ /	MP		1859/2026
108	D-CRLMC/22066/2026	DEBASIS BEHERA	ASHOK KUMAR SARANGI	
	CRLMC/ /	MP		1860/2026
109	D-CRLMC/18134/2026	MADHAB RAULO		
	CRLMC/2036/2026	MP		1861/2026
110	D-CRLMC/21966/2026	PRAKASH VERMA @ PRAKASH KUMAR VERMA	PRANAN KUMAR ROUT	
	CRLMC/2316/2026	MP		1862/2026
111	D-WA/16341/2026	PARADIP PORT TRUST, JAGATSINGHPUR SOUMYA MISHRA		
	WA/706/2026	MP		2344/2026
112	D-WA/33057/2026	M.D. AND CEO, CANARA BANK, KARNATAKA	ANNA RANJAN MAHAPATRA	
	WA/ /	MP		2345/2026
113	D-WA/33075/2026	LAXMIDHAR PANDA	HEMANT KUMAR MUND	
	WA/ /	MP		2346/2026
114	D-WA/33221/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		2347/2026
115	D-WA/33221/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		2348/2026
116	D-WP(C)/33005/2026	TAPASMITA SUTAR	BHABANI SHANKAR RAYAGURU	
	WP(C)/ /	MP		13622/2026
117	D-WP(C)/33028/2026	SRINIBAS PANDA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		13623/2026
118	D-WP(C)/33029/2026	JAYANTA KUMAR PATEL	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		13624/2026
119	D-WP(C)/33031/2026	SATISH CHHURIA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		13625/2026
120	D-WP(C)/33044/2026	SONALI BEHERA	SIDDHARTH PRASAD MISHRA	
	WP(C)/ /	MP		13626/2026

121	D-WP(C)/33042/2026 WP(C)/22704/2026	DR.POOJA DAS MP	SUBHADUTTA ROUTRAY	13627/2026
122	D-WP(C)/33043/2026 WP(C)/22731/2026	DR. CHITTARANJAN KHUNTIA MP	SUBHADUTTA ROUTRAY	13628/2026
123	D-WP(C)/33045/2026 WP(C)/ /	KRUSHNA CHANDRA BEHERA MP	SIDDHARTH PRASAD MISHRA	13629/2026
124	D-WP(C)/33047/2026 WP(C)/ /	RANJUKTA DAS MP	SIDDHARTH PRASAD MISHRA	13630/2026
125	D-WP(C)/33050/2026 WP(C)/ /	BHARATI BEHERA MP	SIDDHARTH PRASAD MISHRA	13631/2026
126	D-WP(C)/21111/2026 WP(C)/20129/2026	NITYANANDA ROUT MP	BHASKAR CHANDRA PANDA	13632/2026
127	D-WP(C)/21104/2026 WP(C)/16398/2026	NITYANANDA ROUT MP	BHASKAR CHANDRA PANDA	13633/2026
128	D-WP(C)/32948/2026 WP(C)/ /	KABITA SA MP	JYOTI RANJAN DEO	13634/2026
129	D-WP(C)/33023/2026 WP(C)/ /	RANJIT PATTANAIK MP	ACHYUTANANDA PATTANAIK	13635/2026
130	D-WP(C)/33054/2026 WP(C)/ /	BHUBANESWAR SCHOOL NURSING, KHURDA MP	PRANAB KUMAR SAMANTRAY	13636/2026
131	D-WP(C)/33024/2026 WP(C)/ /	MADHAB CHANDRA PRADHAN MP	ACHYUTANANDA PATTANAIK	13637/2026
132	D-WP(C)/33025/2026 WP(C)/ /	LALIT KUMAR GHOSH MP	SUMIT KUMAR MOHANTY	13638/2026
133	D-WP(C)/22278/2026 WP(C)/15476/2026	SUDHANSU KUMAR MOHAPATRA MP	SAMAPIKA MISHRA	13639/2026
134	D-WP(C)/33056/2026 WP(C)/ /	BORASAMBAR GROUP OF INSTITUTION MP	PRANAB KUMAR SAMANTRAY	13640/2026
135	D-WP(C)/32977/2026 WP(C)/ /	ARUNDHATI VIHAR RESIDENTS WELFARE TRUST, NEW KABHUBANESWAR MP	NIHAL RATH	13641/2026
136	D-WP(C)/33072/2026 WP(C)/ /	PRADYUMNA KISHORE PADHI MP	ARJUNA CHARANA BEHERA	13642/2026
137	D-WP(C)/33076/2026 WP(C)/ /	BHAGABAN BARIK MP	NIHAL RATH	13643/2026
138	D-WP(C)/33081/2026 WP(C)/ /	MAUSUMI KHUNTIA MP	NIHAL RATH	13644/2026
139	D-WP(C)/33083/2026 WP(C)/ /	JAYANTI PRUSTY MP	CHAKRADHAR SINGH	13645/2026
140	D-WP(C)/33084/2026 WP(C)/ /	SARAT CHANDRA PANDA MP	NIHAL RATH	13646/2026
141	D-WP(C)/33085/2026 WP(C)/ /	CHAITI AYAL MP	DIGAMBAR SETHI	13647/2026
142	D-WP(C)/33086/2026 WP(C)/ /	BIKRAMSEN MISHRA MP	CHAKRADHAR SINGH	13648/2026
143	D-WP(C)/25841/2026 WP(C)/18105/2026	GIRISH CHHABRA MP	SIDDHARTH PRASAD MISHRA	13649/2026
144	D-WP(C)/33091/2026 WP(C)/22718/2026	PRASANTA TANDI MP	SRIKAR KUMAR RATH	13650/2026
145	D-WP(C)/33092/2026 WP(C)/22722/2026	SANTOSH HARIPAL @ BHUTI MP	SRIKAR KUMAR RATH	13651/2026
146	D-WP(C)/33093/2026 WP(C)/22732/2026	CHANDAN TANDIA MP	SRIKAR KUMAR RATH	13652/2026
147	D-WP(C)/33094/2026 WP(C)/ /	JAYANTI TANDI MP	SRIKAR KUMAR RATH	13653/2026
148	D-WP(C)/33097/2026 WP(C)/ /	GOUREE BARIK MP	ASUTOSH ROUT	13654/2026
149	D-WP(C)/33098/2026 WP(C)/22734/2026	SANTA HARIPAL MP	SRIKAR KUMAR RATH	13655/2026
150	D-WP(C)/33103/2026 WP(C)/ /	NAURI LAKRA MP	SUBHADUTTA ROUTRAY	13656/2026
151	D-WP(C)/33100/2026 WP(C)/ /	GANESWAR LUGUN MP	SUBHADUTTA ROUTRAY	13657/2026
152	D-WP(C)/33102/2026	CHANDRA ORAM	SUBHADUTTA ROUTRAY	

	WP(C)/ /	MP		13658/2026
153	D-WP(C)/33108/2026	SANIKA TIRKEY	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		13659/2026
154	D-WP(C)/33105/2026	SULEMAN EKKA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		13660/2026
155	D-WP(C)/43781/2025	SAROJ KUMAR SAHOO		
	WP(C)/30861/2025	MP		13661/2026
156	D-WP(C)/33110/2026	ANJALI PRAVA ROUTRAY	SISIR KUMAR PUROHIT	
	WP(C)/ /	MP		13662/2026
157	D-WP(C)/33110/2026	ANJALI PRAVA ROUTRAY	SISIR KUMAR PUROHIT	
	WP(C)/ /	MP		13663/2026
158	D-WP(C)/33112/2026	DR. DURGA SHANKAR DASH	TANMAY MISHRA	
	WP(C)/ /	MP		13664/2026
159	D-WP(C)/22820/2026	SIMRAN SAHU	BIBHUTI BHUSAN PANDA	
	WP(C)/15767/2026	MP		13665/2026
160	D-WP(C)/33115/2026	M/S.GAYATRI TECHNO SOLUTIONS, GANESHPUR	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		13666/2026
161	D-WP(C)/32575/2023	PRATAP KUMAR SINGH		
	WP(C)/32575/2023	MP		13667/2026
162	D-WP(C)/33122/2026	M/S. ASHOK PANDA, DHENKANAL	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		13668/2026
163	D-WP(C)/33127/2026	UNION OF INDIA	MAHENDRA KUMAR PRADHAN	
	WP(C)/ /	MP		13669/2026
164	D-WP(C)/33137/2026	SUDESH KUMAR GARABADU	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		13670/2026
165	D-WP(C)/33136/2026	UNION OF INDIA	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		13671/2026
166	D-WP(C)/21161/2026	PRAVASINI BEHERA		
	WP(C)/14797/2026	MP		13672/2026
167	D-WP(C)/33126/2026	BISWAJIT JENA	DINESH KUMAR PANDA	
	WP(C)/ /	MP		13673/2026
168	D-WP(C)/33144/2026	NARENDRA KUMAR SAHOO	SITIKANT MISHRA	
	WP(C)/ /	MP		13674/2026
169	D-WP(C)/34454/2025	PRADEEP KUMAR NAYAK	GOKHA BEHERA	
	WP(C)/24096/2025	MP		13675/2026
170	D-WP(C)/30046/2026	M/S. RICE AND SPICE, SUNDERGARH	SIDHANT DAS	
	WP(C)/20704/2026	MP		13676/2026
171	D-WP(C)/18535/2026	AJIT KUMAR BISWAL	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		13677/2026
172	D-WP(C)/10946/2026	BASANT KUMAR PRADHAN		
	WP(C)/9233/2026	MP		13678/2026
173	D-WP(C)/22823/2026	BIVAN KUMAR	BIBHUTI BHUSAN PANDA	
	WP(C)/15895/2026	MP		13679/2026
174	D-WP(C)/33151/2026	NIRANJAN BEHERA	GYANENDRA CHANDRA SWAIN	
	WP(C)/ /	MP		13680/2026
175	D-WP(C)/50650/2025	SACHIDANANDA DALABEHERA	NIROD KUMAR SAHU	
	WP(C)/35846/2025	MP		13681/2026
176	D-WP(C)/33165/2026	PRAVASH CHANDRA DASH	DIGAMBARA MISHRA	
	WP(C)/ /	MP		13682/2026
177	D-WP(C)/33164/2026	TURIA ORAM	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		13683/2026
178	D-WP(C)/33153/2026	SURENDRA SAHOO @ SURENDRA KUMAR SAHOO	RAHENDU MISHRA	
	WP(C)/ /	MP		13684/2026
179	D-WP(C)/33170/2026	GOPINATH PAIKARAY	KAIBALYA PANDA	
	WP(C)/ /	MP		13685/2026
180	D-WP(C)/33169/2026	BINOD MAHATO	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		13686/2026
181	D-WP(C)/33174/2026	SARAT KUMAR MAHATO	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		13687/2026
182	D-WP(C)/33154/2026	KUNILATA SWAIN	SAMEER KUMAR DAS	
	WP(C)/ /	MP		13688/2026
183	D-WP(C)/33176/2026	GOVERING BODY OF PLUS 3 KASHI BISWAJIT KUMAR MOHAPATRA, PAIKASHI, ANGUL	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		13689/2026

184	D-WP(C)/33178/2026 WP(C)/ /	NABAKUMAR NAIK MP	SUBHADUTTA ROUTRAY	13690/2026
185	D-WP(C)/33183/2026 WP(C)/ /	MANOJ DAS MP	MANOJA KUMAR KHUNTIA	13691/2026
186	D-WP(C)/33182/2026 WP(C)/ /	SUBASI MUNDA MP	SUBHADUTTA ROUTRAY	13692/2026
187	D-WP(C)/28126/2026 WP(C)/20233/2026	KARTIKESWAR DHAL MP		13693/2026
188	D-WP(C)/33187/2026 WP(C)/ /	BHIMSEN LUGUN MP	SUBHADUTTA ROUTRAY	13694/2026
189	D-WP(C)/33157/2026 WP(C)/ /	BHAKTI PRASAD KANDI MP	SAUMYA RANJAN PRADHAN	13695/2026
190	D-WP(C)/33190/2026 WP(C)/ /	ARUN KUMAR DAS ADHIKARI MP	SUBHA KUMAR MISHRA	13696/2026
191	D-WP(C)/33194/2026 WP(C)/ /	SANJUKTA XESS MP	SUBHADUTTA ROUTRAY	13697/2026
192	D-WP(C)/33193/2026 WP(C)/ /	TRILOCHAN SETH MP	SATYANARAYAN MISHRA	13698/2026
193	D-WP(C)/33209/2026 WP(C)/ /	DAMU BHOI MP	TUKUNA KUMAR MISHRA	13699/2026
194	D-WP(C)/33213/2026 WP(C)/ /	NIRMAL BEHERA MP	BIBHUTI KESHARI BISWAL	13700/2026
195	D-WP(C)/33216/2026 WP(C)/ /	CHAITANYA BHOI MP	TUKUNA KUMAR MISHRA	13701/2026
196	D-WP(C)/33195/2026 WP(C)/ /	SANDEEP KUMAR PATNAIK MP	SUMIT KUMAR MOHANTY	13702/2026
197	D-WP(C)/33219/2026 WP(C)/ /	SANTOSH KUMAR SAMANTARAY MP	KABIRAJ PRADHAN	13703/2026
198	D-WP(C)/33222/2026 WP(C)/ /	CHIEF MANAGER CUM AUTHORISED OFFICER, STATE BANK OF INDIA, KANDHAMAL MP	KUNAL KUMAR SWAIN, S C DASH, R P DASH	13704/2026
199	D-WP(C)/33226/2026 WP(C)/ /	SRIDHAR NAYAK MP	ABINASH ROUTRAY	13705/2026
200	D-WP(C)/33197/2026 WP(C)/ /	BIPINI MAJHI @ BAPINA RAY MP	SATYA RANJAN ACHARYA	13706/2026
201	D-WP(C)/33223/2026 WP(C)/ /	M/S AVIAN INFRASTRUCTURE AND ENERGY PRIVATE LIMITED MP	KANAKA DEVI CHOUDHURY	13707/2026
202	D-WP(C)/30603/2023 WP(C)/30603/2023	UJWAL KUMAR BARIK MP	CHANDRAKANTA NAYAK, M/S KUNAL KU. SWAIN, S C DASH, R P DASH	13708/2026
203	D-WP(C)/33254/2026 WP(C)/ /	GANDHARB CHARAN BEHERA MP	KUNAL KUMAR SWAIN	13709/2026
204	D-WP(C)/33257/2026 WP(C)/ /	CHANDRASEKHAR NAIK MP	SUBHADUTTA ROUTRAY	13710/2026
205	D-WP(C)/33260/2026 WP(C)/ /	PRASANTA ROUTRAY MP	SUBRATA MISHRA	13711/2026
206	D-WP(C)/33265/2026 WP(C)/ /	ABISMARANIYA DAS MP	SUBHADUTTA ROUTRAY	13712/2026
207	D-WP(C)/33266/2026 WP(C)/ /	DILLIP KUMAR PANDA MP	SUNIL MISHRA	13713/2026
208	D-WP(C)/33268/2026 WP(C)/ /	NARASINGHA SAHU MP	BISWABIHARI MOHANTY	13714/2026
209	D-WP(C)/33269/2026 WP(C)/ /	M/S.BALAJI LOGISTICS, RAYAGADA MP	DIGANTA DAS	13715/2026
210	D-WP(C)/33271/2026 WP(C)/ /	SACHINDRA NARAYAN RAJGURU MP	MAGA BEHERA	13716/2026
211	D-WP(C)/33286/2026 WP(C)/ /	M/S BHAI BHAI MATCHING CENTRE, KHURDA MP	RUKESH JENA	13717/2026
212	D-WP(C)/5451/2014 WP(C)/5451/2014	DR.GITIRANI DASH MP	M/S.SAILESH CH.SAMANTRAY, SAMEER KUMAR DAS	13718/2026
213	D-WP(C)/15968/2018 WP(C)/15968/2018	DR.SEKHAR PRASAD DEBATA MP	M/S.SAMEER KUMAR DAS	13719/2026
214	D-WP(C)/33288/2026 WP(C)/ /	M/S RITIKA ISPAT PVT. LIMITED, SUNDARABATI MP	KHANNA PRASAD MOHANTY	13720/2026
215	D-WP(C)/33230/2026	SANDHYARANI DAS CHOUDHURY	KISHORE KUMAR MISHRA	

	WP(C)/ /	MP		13721/2026
216	D-WP(C)/33297/2026	M/S RITIKA ISPAT PVT. LIMITED, SUNDAR	ANIL KUMAR BEHERA	
	WP(C)/ /	MP		13722/2026
217	D-WP(C)/33308/2026	ANANDACHANDRA SAHOO	ANIL KUMAR BEHERA	
	WP(C)/ /	MP		13723/2026
218	D-WP(C)/33275/2026	LAXMIKANTA SAHOO	SHRADHA DAS	
	WP(C)/ /	MP		13724/2026
219	D-WP(C)/33305/2026	M/S RITIKA ISPAT PVT. LIMITED, SUNDAR	ANIL KUMAR BEHERA	
	WP(C)/ /	MP		13725/2026
220	D-WP(C)/33310/2026	SHASHIBHUSAN SAHU	ANIL KUMAR BEHERA	
	WP(C)/ /	MP		13726/2026
221	D-WP(C)/33311/2026	GITANJALI BARIK	NIKUNJA KUMAR ROUT	
	WP(C)/ /	MP		13727/2026
222	D-WP(C)/33314/2026	MUSKAN BEGUM	NIKUNJA KUMAR ROUT	
	WP(C)/ /	MP		13728/2026
223	D-WP(C)/33318/2026	GOURA CHANDRA PRADHAN	ANIL KUMAR BEHERA	
	WP(C)/ /	MP		13729/2026
224	D-WP(C)/33319/2026	BINA @ BINAPANI MAJHI	NIKUNJA KUMAR ROUT	
	WP(C)/ /	MP		13730/2026
225	D-WP(C)/33321/2026	SANJAY KUMAR MISHRA	ANIL KUMAR BEHERA	
	WP(C)/ /	MP		13731/2026
226	D-WP(C)/33325/2026	SEKH SABUR ISLAM	AMITABH MISHRA	
	WP(C)/ /	MP		13732/2026